

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 14056/2015

GHAZIABAD DEV. AUTHORITY

Appellant(s)

VERSUS

DEVENDRA KUMAR & ANR.

Respondent(s)

Date : 10-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Devesh Kumar, AOR

For Respondent(s)

Mr Sameer Kulshreshtha, Adv.
Mr. Sudhir Kulshreshtha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
10.05.2018

hj